

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 229 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2020

Name of the Company: Golden Services Through Its Proprietor  
Balkishan Gome  
V/s  
AUM Event & Promotions India Pvt Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

No one appeared for the Operational Creditor.

Learned Counsel Mr. Maulik Nanavati appeared for Corporate Debtor.

Pleadings are complete.

Matter to appear for hearing on 09.02.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 15th day of December, 2020

Prakash

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)